

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### BUDGET SESSION

MONDAY MARCH 23, 2015

### GOVERNMENT BUSINESS

1. Questions.
2. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Taxation to beg leave to introduce the Meghalaya Clinker Cess Bill, 2015.  
(b) If leave be granted to introduced the Bill.
3. Dr. MUKUL M. SANGMA, Chief Minister in-charge Mining and Geology to lay the Government Resolution urging the Government of India to issue Presidential Notification under Para 12 A(b) of the Sixth Schedule to the Constitution of India seeking exemption from the application of Mines and Mineral (Development and Regulation) Act, 1957 and Coal Mines (Nationalization) Act, 1973.
4. Dr. MUKUL M. SANGMA, Chief Minister in-charge Mining and Geology to beg leave to move the Government Resolution urging the Government of India to issue Presidential Notification under Para 12 A(b) of the Sixth Schedule to the Constitution of India seeking exemption from the application of Mines and Mineral (Development and Regulation) Act, 1957 and Coal Mines (Nationalization) Act, 1973.
5. Dr. MUKUL M. SANGMA, Chief Minister in-charge Mining and Geology to move that the Government Resolution urging the Government of India to issue Presidential Notification under Para 12A(b) of the Sixth Schedule to the Constitution of India seeking exemption from the application of Mines and Mineral (Development and Regulation) Act, 1957 and Coal Mines (Nationalization) Act, 1973 be approved.
6. General Discussion on the Budget.

*Dated Shillong,  
the 20<sup>th</sup> March, 2015*

*H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly*

